

Data on hysterectomy among women

768. PROF. M. V. RAJEEV GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the State-wise data of cases of hysterectomy among women, age group-wise;
- (b) the State-wise data of number of hysterectomy cases funded by Central or State Health insurance policies;
- (c) whether Government is planning to regulate the private hospitals regarding discouragement of such practice, if so, the details thereof; and
- (d) whether Government is planning to change the norms of State or Central funded health insurance policies to discourage the practice of hysterectomy by underage women, if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) Treatment procedure-wise data is not Centrally maintained.

(b) The details of hysterectomy under Rashtriya Swasthya Bima Yojana (RSBY) for FY 2015-16 and 2016-17 are given in the Statement-I and II respectively (*See below*).

Details of hysterectomy cases under State Health Insurance Policies are not maintained.

(c) Health is a State subject. The Government of India has, however, enacted the Clinical Establishments (Registration and Regulation) Act, 2010 and also notified Clinical Establishment Rules 2012 for registration and regulation of the Clinical Establishments. The Act is presently applicable only in ten States and all Union Territories except Delhi and even in these States/Union Territories its enforcement is with the State Governments/UTs. The National Council for Clinical Establishments, as provided under the Act, has approved a standard list of medical procedures and standard template for costing of medical procedures. The said standard list of medical procedures and standard template for costing of procedures has been shared with the States and States will take appropriate decision in the matter.

(d) Government of India issued directions as preventive measure dated 27.08.2012 to all States that for all Hysterectomy operations to be performed by the Hospitals on women less than 40 years of age, prior approval (authorization letter) from the Insurance company has to be taken before the operations are conducted.

Statement-I*State-wise details of Hysterectomy Cases under RSBY Scheme for F.Y. 2015-16*

Sl. No.	State	No. of cases (Hysterectomy)
1.	Assam	207
2.	Bihar	3082
3.	Chhattisgarh	3139
4.	Gujarat	3819
5.	Haryana	25
6.	Himachal Pradesh	641
7.	Jharkhand	672
8.	Karnataka	3176
9.	Kerala	7861
10.	Manipur	51
11.	Meghalaya	55
12.	Mizoram	76
13.	Odisha	5662
14.	Punjab	121
15.	Rajasthan	518
16.	Tripura	197
17.	Uttar Pradesh	584
18.	Uttarakhand	23
19.	West Bengal	14294
TOTAL		44203

Source: Data taken from TMS at Central Server of RSBY***Statement-II****State-wise details of Hysterectomy Cases under RSBY Scheme for F.Y. 2016-17
(upto 30.9.2016)*

Sl. No.	State	No. of cases (Hysterectomy)
1.	Assam	129
2.	Bihar	615
3.	Chhattisgarh	1787

Sl. No.	State	No. of cases (Hysterectomy)
4.	Gujarat	1686
5.	Himachal Pradesh	285
6.	Karnataka	768
7.	Kerala	4303
8.	Manipur	8
9.	Meghalaya	50
10.	Mizoram	8
11.	Odisha	2535
12.	Tripura	20
13.	Uttarakhand	1
14.	West Bengal	7323
GRAND TOTAL		19518

Source: Datas taken from TMS at Central Server of RSBY

Clearance to private medical colleges

769. SHRI D. RAJA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Supreme Court appointed oversight committee headed by R.M. Lodha formed to oversee the functioning of the Medical Council of India has given clearance to many private medical colleges which were put in abeyance by MCI inspectors that found glaring deficiencies; and

(b) if so, the State-wise details of such colleges and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) and (b) The Supreme Court mandated oversight Committee (OC) on MCI approved following schemes/proposals of the applicant medical colleges for the year 2016-17 with certain conditions:

Sl. No.	Details of schemes/proposals	Number of Colleges	
		Private	Government
1	2	3	4
1.	Establishment of New Medical Colleges	34	0
2.	Increase of intake capacity	7	1